

भी खड़े हैं, इसलिए मैं चुप बैठा हूँ, क्या करूँ? आप खुद ही बताइए कि आप यहां बैठे हों और इतना शोर हो रहा हो तो आप कैसे चलाएंगे ? (व्यवधान)... जो भी बात होगी वह शोर करने से हल नहीं होगी। वह तो आपस में बात करने से, आग्रह करने से और कंविस कराने से होती है कि शोर करने से होती है। (व्यवधान) ..

SHRI JYOTIRMOY BOSU (Diamond Harbour): We are walking out in protest.

Shri Jyotirmoy Bosu, Shri Atal Bihari Vajpayee, Shri Shyamnandan Mishra and some other hon. members then left the House.

अध्यक्ष महोदय : कुछ लोगों ने तो शोर करने में टाप का स्पेशलाइजेशन किया हुआ है ।

13.35 hrs.

RE: RAJASTHAN STATE EMPLOYEES' STRIKE

SHRIMATI GAYATRI DEVI (Jaipur): Sir, I had asked if I could raise the question of the Rajasthan Karmacharis' strike in this House. I feel that it is very important that I should do so in view of the law and order situation that might be created in that State as a result of the fifteen days' strike. As the hon. Member who have preceded me said while speaking on the Calling Attention motion, Rajasthan too is a famine-stricken and scarcity-ridden State. With the combination of this strike and the Government's persistent refusal to talk with the employees the situation of the State might become very very dangerous, and that is why I wanted to draw the attention of this House to that fact.

I wonder whether you are aware that in this great democratic country of ours, in Jaipur there has been

curfew for 36 hours, the longest period ever in our history since independence. The Chief Minister's contention that the employees refused to come forward and negotiate with him is not true. In fact, when the Rajasthan Karamchari Sangh made the 25-point programme they wanted to meet the Chief Minister and the Chief Secretary. When they were proceeding to the Chief Secretary's house, their road was blocked. Section 144 was imposed in the city outside the four walls and total curfew inside the city, thereby making the work come to a complete standstill.

I would like to appeal to this House to bear pressure upon the Chief Minister who, after all, was elected by the Centre, and not by the local Government, to speak to these people and discuss their demands. Those demands that are feasible should be met and on those that are not feasible there should be discussion to make them see reason. At this time of scarcity and famine we cannot afford to have a break-down of law and order.

Before I resume my seat, may I repeat the request made by other hon. Members of the opposition for the formation of a Committee of Members of Parliament to go round the drought-ridden and scarcity-stricken areas so that we can judge for ourselves the performance that this Government pretends that it is doing to alleviate the suffering of the people.

श्री हेमचंद्र सिंह बनेरा (भीलवाड़ा) : अध्यक्ष महोदय, मैं इस संबंध में आप से निवेदन करना चाहता हूँ कि आज राजस्थान प्रदेश में पूर्ण बन्ध का आह्वान किया हुआ और प्रशासन ठप पड़ा हुआ है...

अध्यक्ष महोदय : बगैर नोटिस के तो कोई चीज इस तरह आ नहीं सकती है ।